

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3391
ANSWERED ON:07.09.2007
E- GOVERNANCE IN COMPANIES
Reddy Shri Karunakara G.

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Government is considering to adopt e-governance system for ensuring transparency and efficiency for the companies; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA)

(a) Yes, Sir.

(b) The Ministry has implemented an e-Governance Project called 'MCA21' with a view to improve the speed and certainty in delivery of MCA services in a transparent manner. This improvement is ensured primarily through the mechanism of secure electronic filing (e-filing) and easy online payment for all the services provided by the Registrar of Companies. It is, therefore, a significant step towards an end-to-end paperless delivery of the Government services with widespread use of Digital Signature to carry out e-filing in a secure manner in conformity with the Information Technology Act, 2000. Starting with the launch of the first pilot on February 18, 2006 from Coimbatore and the major launch of the second pilot from Delhi by the Hon'ble Prime Minister on March 18, 2006, the programme was rolled out at all the ROC locations in a phased manner by September 4, 2006. Electronic filing, using Digital Signatures, was made compulsory from September 16, 2006 with the amendment in the Companies Act, 1956. The facility for online payment through Credit Card and Internet Banking has also been provided on the portal through a secure payment gateway, to ensure prompt recognition of payment and delivery of services.

A total of 25.32 lakh documents have been filed online since the launch of this project and a significant improvement has been achieved in reduction of time in delivery of service. The stakeholders can now file their documents on-line at any time and from anywhere in a 24 X 7 X 365 time frame from the comfort of their offices or homes without physically visiting the ROC offices.